

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1021  
ANSWERED ON:30.07.2010  
DENTAL COLLEGES  
Tewari Shri Manish

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether a large number of Dental Colleges including the Government Dental Colleges have been de- recognised by the Dental Council of India putting the careers of thousands of students in jeopardy;
- (b) if so, the details thereof and the reasons therefor alongwith the steps taken by the Government to deal with the situation;
- (c) the reasons for yearly affiliation/recognition of the colleges rather than being a one-time affair;
- (d) the fundamental parameters to be fulfilled and the criterion to be met before the initial recognition is given to a medical/dental college;
- (e) the reasons for not having standardized examination that all medical and dental students must take irrespective of the colleges from where they have completed their degree before they have been given a licence to practice;
- (f) whether there is any proposal to bring an overarching regulator for all disciplines that are administered by the Ministry; and
- (g) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

(a) & (b) The process of recognition and permission to renew admission is based on provisions of the DCI Regulation 2006 framed under the Dentists Act, 1948. Those dental colleges which do not meet the parameters in respect of infrastructure and teaching faculties are not granted permission. Non-grant of renewal permission would only amount to stoppage of fresh admission into the first year to the relevant academic year. However students admitted in previous years would continue their studies. Only one college in Utrakhand has been recommended for closure as per the recommendation of the State Government. However, the students of this college are being shifted to other dental colleges. Thirty seven colleges have been refused renewal permission for new admission during the academic year 2010-11 and number of seats in two other colleges have been reduced because of deficiencies in infrastructure, faculty etc.

(c) & (d) After the completion of phased expansion of the infrastructure facilities and teaching faculty as per norms laid down by the Council and the first batch of students take the final year examinations, recognition is granted by the Central Government on the recommendation of the Dental Council of India. The process of renewal of permission will not be applicable once the degree awarded by the University in a particular dental college is recognised by the Central Government.

(e) Each State adopts its own mechanism including competitive examination for selection of students in the dental/medical colleges located in that particular state.

(f) & (g) The proposal for setting a National Council for Human Resources in Health has been circulated to all State Governments for seeking their views. The National Council when constituted will deal with various needs of medical/dental education and other allied Health Services in the country.